

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

C.P. (IB)/684(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.07.2024**

NAME OF THE PARTIES : **Bank Of India Limited**

Vs

Green Power Sugars Limited

For FC : Adv Geeta Toraskar i/b PRM Legal

For CD : Adv. Rohit Gupta i/b Adv. Agam H Maloo

Sec. 7 of IBC

ORDER

1. Counsel for CD submits that a cheque has been given to the FC with the instruction to transfer 10.14 crore rupees to it from one of the accounts maintained by the CD with the FC.
2. However, Counsel for FC submits that she is yet to get this confirmed by her client.
3. In view of the above, as requested by both the Counsel, **list on 19.07.2024 for final settlement/disposal.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//RA//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)